



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 105/16	TP 201/17	Hearing	391/ 394	Matheson Bosanquet Enterprises Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema. Hatti	Roe	
2.	Nishita Paul	Petitioner.	

Counsel for petitioner is present. She reported that an application was filed in the Registry for amendment of the petition. It is brought to the notice of the Tribunal that the required fee has not been paid. Counsel for the petitioner requested time.

List it on 07.08.2017.


MEMBER (J)


MEMBER (T)